

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

23.C.P.(IB)-4417(MB)/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.09.2019**

NAME OF THE PARTIES: CBRE South Asia Pvt Ltd

v/s.

Supreme Housing & Hospitality Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At request of both sides, list this matter on 26.09.2019.

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)